

High Court at Calcutta

Appellate Side

NOTIFICATION

No. 3927 – RG

Dated, the 27th August, 2018

On the basis of viva voce test conducted by the competent authority of this Hon'ble Court, between 25th July, 2018 to 31st July, 2018, in the matter of contractual engagement of Software Developers, pursuant to Notification No. 3529-RG dated 18.08.2017, the following seven (7) successful candidates having secured 50% or above marks, are empanelled in order of merit:

1. Anabil Bhattacharya
2. Joydeep Gorai
3. Rupsa Bose
4. Avishek Gayen
5. Arpan Kumar Roy
6. Sk Jafar Ali
7. Kalyan Datta

Amongst the empanelled candidates, first six(6) candidates will be offered engagement on purely contractual basis, initially for six(6) months, following the provisions laid down in the Memorandum No. 5859-F(Y) dated 22.07.2018 of the Government of West Bengal, Finance Department. In the event of any of those six(6) candidates is found unwilling to accept the offer of engagement, the seventh candidate in order of merit may be offered such engagement.

The panel, so prepared, shall remain valid until the six (6) vacancies gets completely exhausted.

The candidates under reference shall also be communicated regarding their empanelment through their respective email ids, as recorded in this Court, followed by formal offer letters of engagement.

Sd/- Subhasis Dasgupta
Registrar General